tion at higher rates. The company has now set up a committee to look into the demand

Unstable surface areas in Raniganj coal fields

1283. SHRI SUNIL BASU RAY: Will the Minister of ENERGY be pleased to state:

- (a) whether Government are aware that there are unstable surface areas in Raniganj coalfields;
- (b) if so, what are the details thereof;
- (c) whether there i_{S} any proposal to stabilise these unstable areas; and
- (d) if so, what are the details linereof indicating the estimated cost and the implementation agency?

MINISTER OF STATE IN THE DEPARTMENT OF COAL INTHE MINISTRY OF ENERGY (SHRI C. K. JAFFAR SHARIEF): (a) (b) Raniganj coalfield is one of the oldest coalfields in the country and mining operations in this area have been going on for nearly a century Instances of land subsidence have been reported from time to time in this area over the last several years due to unscientific exploitation of coal in the pre-nationalisation days. In 1950 the Director General of Mines Safety declared 40 places as unsafe for habitation in the district of Burdwan, West Bengal. has prohibited State Government construction activities in 25 of 40 areas declared unsafe by DGMS.

(c) and (d) Asansol Durgapur Development Authority set up by the State Government of West Bengal, felt that the unstable underground workings could be stabilised by stowing with sand through surface boreholes. To test the efficacy of the method, Government sanctioned a Pilot Project under Science and Technology programme with a total

cost of Rs. 44.84 lakh_s to be carried out at Ramjibanpur. The project has been completed. Results are under evaluation. Application of the technology experimented with at Ramjibanpur to other areas would depend upon the techno-economic evaluation of the results of the experiment.

Target for self-employed scheme for educated youth in Orissa

1284 SHRI KANHU CHARAN LENKA: Will the Minister of IN-DUSTRY be pleased to state:

- (a) what is the target fixed for 1988-89 of the self-employed scheme for educated unemployed youth in Orissa;
- (b) what is the amount disbursed during the year 1987-88 to implement the scheme; and
- (c) what is the number of unemployed youth who could get employment in the self-employment schemes?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRIM, ARUNACHALAM): (a) The target under the Scheme for 1988-89 for Orissa has been fixed at 9300 beneficiaries.

- (b) During 1987-88, a sum of Rs. 45.41 lakhs has been disbursed.
- (c) Under Self-employment Scheme for educated unemployed youth 36,334 beneficiaries have been sanctioned loans from the year 1983-84 to 1987-88 in Orissa State.

Sick industries in Orissa

1285. SHRI KANHU CHARAN LENKA: Will the Minister of IN-DUSTRY be pleased to state.

(a) what i_S the total number of small-scale and medium-scale industries in the State of Orissa;

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- (b) what is the number of industries declared sick by Government of Orissa;
- (c) what is the percentage of sick industries in Orissa as compared to other States;
- (d) what steps have been taken by Government to revive these sick industries in Orissa;
- (e) which sick industries are approved to get financial assistance under 'margin money scheme'; and
- (f) what is the total amount given in this regard?
- THE MINISTER OF STATE THE DEPARTMENT OF INDUS-TRIAL DEVELOPMENT INTHE MINISTRY OF INDUSTRY (SHRI ARUNACHALAM): (a) to (c) Data on sick industrial units assisted by banks in the country are collected by the Reserve Bank of India as per the definition of sickness adopted by it. According to the information available from RBI, as at the end of December 1986, the Statewise breakup of large and SSI sick units including the State of Orissa is given attached Statement (See in the below). 4. 4.
 - (d) For revival of sick industrial units Government of India have got a uniform policy for the whole country including the State of Orissa. Some of the important aspects of the same are as follows:
 - (i) The Government have enacted a comprehensive legislation namely 'The Sick Industrial Companies (Special Provisions) 1985'. A quasi-judical body designated as the Board for Industrial Reconstruction **Financial** (BIFR) has been set up under the Act to deal with the problems of sick industrial companies in an beeffective manner, which has come operational with effect from the 15th May, 1987.

- (ii) The Reserve Bank of India have issued guidelines to the banks for strengthening the monitoring systems and for arresting industrial sickness at the incipient stage so that corrective measures are taken in time.
- (iii) The banks have also been directed by the Reserve Bank of India to formulate rehabilitation packages for the revival of potentially viable units. The banks and financial institutions evolve rehabilitation packages for the revival of sick units
- (iv) Reserve Bank of India have also issued guidelines separately to the banks indicating parameters within which banks could grant reliefs and concessions for rehabilitation of potentially viable sick units without reference to RBI both in the large and small scale sectors.
- (v) Government of India introduced a 'Margin Money Scheme', with a view to supplementing the efforts of the State Governments in reducing the incidence of sickness in the small scale sector. Under the liberalised scheme the maximum amount of assistance unit available to sick small scale units for rehabilitation has been increased from Es. 20000 to 50000.
- For the purpose of Margin Money Scheme for revival of sick small scale units, a small scale unit is to be considered sick if it has: (a) incurred cash loss in the previous accounting year and is likely to continue to incur cash loss in the current accounting year and has an erosion on account of cumulative cash losses to the extent of 50% or more of its net worth, and/or (b) continuously defaulted in meeting four consecutive quarterly instalments of interest or two half-yearly instalments of principal on term

and there are persistent irregularities in the operation of its credit limit with the bank. While both the conditions (a) and (b) should be satisfied in the case of large SSI units, it would suffice if either alternative (a) or (b) is satisfied in the case of units in the tiny sector. Only those units which are considered to be potentially viable are to be taken up for

rehabilitation under the Margin Money Scheme.

(f) During the years 1983-84 and 1984-85, a sum of Rs. 8 lakhs and Rs. 5 lakhs respectively was sanctioned as central loan assistance to the Government of Orissa under the Margin Money Scheme for Revival of Sick Small Scale Units.

Statement

State-wise data of sick industrial units as at the end of December, 1986

(Source: Reserve Bank of India)

Name of the State/Union Territory										1986		
		,		•	,						No. of Large Sick Units	No. of SSI Sick Units
1									,		2	3
Andhra Pradesh								•			44	13004
Assam											7	4485
Bihar					•						17,	9649
Gujarat				•		•			•		68	4523
Haryana					•						17	1747
Himachal Pradesh				. ~				•.			٠	602
Jammu & Kashmir		•						•			, ,	2229
Karnataka		•									43	3077
Kerala	•								•		20	4046
Maharashtra .			٠.								161	10605
Madhya Pradesh				•					•		26	9895
Orissa	•	•							• .		10	6489
Punjab				;							6	1830
Rajasthin .	•				•						11	6222
Tamilnadu .							•	=	, .	•	53	17024
Uttar Pradesh .								per		• .	68	15815
West Brngal .			•				FT.	r:	•	•	146	28777

1						~						2	3
Goa, Daman	& Diu							•				4	:1074
Nagalanci .							•					••	8
Dadra & Naga	ar Hav	veli				۲.							9
Arunachal Pra	idesh	•											16
Chandigarh	•									٠.		2	207
Delhi .												7	2716
Manipur													908
Meghalaya													110
Mizoram .													
Pondicherry												3	223
Tripura .				٠.							-	1	284
Sikkim .					<i>'</i> .			. •	•	•	•		1
			•					•	•		•		ı
			,				•		То	TAL:		714	145776

Norm: The State-wise break-up of medium scale industries is not being maintained by RBI.

The percentage of the large and small scale sick units in the State of Orissa as compared to the whole country is about 1.4 and 4.5 respectively.

Fraud cases in Post Offices

1286 DR. MOHD. HASHIM KID-WAI: Will the Minister of COM-MUNICATIONS be pleased to state:

- (a) the total number of cases of fraud committed in the Post Offices in the country, circle-wise, during the last three years:
- (b) the total amount of money involved in these cases:
- (c) the number of employees of the Postal Department involved in timese cases;
- (d) the number of employees of Postal Department arrested and comvicted; and
- (e) whether there has been any increase or decrease in cases of fraud during the last three years as compared to earlier years?

THE MINISTER OF ENERGY AND THE MINISTEP OF COMMU-NICTIONS (SHRI VASANT SATHE): (a) to (e) The information is being collected and the same will be placed on the Table of the House

Activities of mails gangs in Coal

1287. SHRI RAM NARESH YADAV: Will the Minister of ENERGY be pleased to state:

- (a) whether Government's attention has been drawn to a news-report which appeared in the Hindustan (Hindi) of 25th April, 1988 captioned "Koyala Khano mein mafia giroh Sakriya" to the effect that mafia gangs are active in coal mines;
- (b) .if so, what is Government's reaction thereto; and
- (c) what effective measures have been taken by Government during the last three years to curb the activities of mafia gangs in coal mines?